

EP/842

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 18/5/04

Registration No. 521.848.91

D P. Adhikari  
Applicant (s)

VERSUS

Vol. 8 a  
Respondent (s)

A copy of the ORDER dated 11/5/04 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To.

11.5.2004

None is present on behalf of the respondents.

The applicant, who is present in the Court has moved MA No. 610/04 seeking permission to withdraw the OA No. 849/02 filed by him. In this case pleadings are complete. However, this case has not been listed for hearing. Since, the applicant has moved MA No. 610/04 for withdrawal of this OA, we have called this case and considered the request of the applicant seeking permission to withdraw the OA. Permission to withdraw the OA is granted. The OA is dismissed as withdrawn. No costs.

Sd/-

(Madan Mohan)

J M

Sd/-

(M.P. Singh)  
V C

संताय प्रतिलिपि

Chandras  
18/5/04  
अनुभाग अधिकारी

के. श. अ. जबलपुर (म.प्र.)

dc

Scanned by  
S. S. Adhikari